NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	For filing objections	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SANJAY YADAVB 97433 10242	PETITIONER	BC L
2)	BHAVANI KUMAR 491 8888309505 FOR YMG AND PAKTRIDGE	Pes pondout	R-L

ORDER

Counsel for Petitioner/Operational Creditor is present. Counsel for Corporate Debtor is also present. Objections not filed. Time extended on payment of cost of Rs 500/-. List it finally on 14/03/2018.

Member (T)

Member (J)